

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-4179/2016**

**New Delhi, this the 25<sup>th</sup> day of July, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Supreet Kaur  
Jr. /technical Officer /Group B,  
Aged 42 yrs., W/o Kavinder Singh Anand  
R/o J-56, Vikas Puri, New Delhi. ... Applicant

(Through Sh. Atul Kumar Sinha)

Versus

1. Union of India through  
Secretary, Ministry of Defence, South Block, New Delhi.
2. Area Account Officer (Pay)  
Western Command, Delhi Cantt-110010.
3. LAO, Shakurbasti, Delhi-110056.
4. Senior Quality Assurance Establishment (S)  
Ministry of Defence (DGQA), Anand Parbat, New Delhi-110005.  
... Respondents

(through Sh. K.M. Singh)

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

Learned counsel for the applicant, Sh. Atul Kumar Sinha submits that the grievance of the applicant has been redressed. Thus, he seeks to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

**(A.K. Bishnoi)  
Member(A)**

**(V. Ajay Kumar)  
Member(J)**

/ns/